

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 2222

TO BE ANSWERED ON 02/08/2021
Regular Vice Chancellors in Central Universities

2222. SHRI RAVIKUMAR D.:
SHRI BRIJENDRA SINGH:

Will the Minister of EDUCATION be pleased to state:

- (a) whether a large number of Central Universities are currently without regular Vice-Chancellors (VCs)
- (b) if so, the details thereof along with the reasons for the pendency in such appointments and the current status thereof;
- (c) whether there is fair representation of Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in VC posts in Central Universities;
- (d) if so, the details thereof indicating State-wise data of VCs belonging to SC/ST/OBC/General Category;
- (e) whether the Government has any plan to introduce reservation for SC/ST/OBC in VCs, Senate, Syndicate, Academic Council Members of State-run Universities;
- (f) if so, the details thereof?

ANSWER

MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)

(a) & (b): Recently 12 posts of Vice Chancellors have been filled up in Central Universities. The process of appointment of Vice Chancellor in Central University is a time consuming exercise which involves getting Executive Council/ Court's nomination(s) of the concerned Central University, constitution of Search-cum-Selection Committee, advertisement of posts, scrutiny of applications, interaction with the shortlisted candidates, getting vigilance clearances, approval of the competent authority, etc, hence, no time-frame can be indicated.

(c) & (d): The appointment of Vice Chancellors in Central Universities is made by President of India, in his capacity as the Visitor of concerned University, on the basis of the recommendations of Search-cum-Selection Committee, as per the procedure prescribed in the relevant Act and Statutes of the respective University. The Search-cum-Selection Committee comprises nominees of Executive Council/ Board of Management/ Court of the concerned Central University as well as Visitor's nominees. The State-wise data of Vice Chancellors belonging to SC/ ST/ OBC/ General Category in Central Universities is not maintained centrally.

(e) & (f): State-run Universities are governed by various acts of states.
